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11.07 hrs.

**RE: VALEDICTORY REFERENCE MADE IN
PART I OF FOURTEENTH SESSION OF LOK SABHA**

Title : Regarding valedictory references made in Part-I of Fourteenth Session of Lok Sabha.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): The ruling of the hon. Speaker in the House is always supreme and no one should question it.

Sir, your ruling is not only the ruling but also an honour to the House to maintain the records properly. There was a ruling from you yesterday in regard to the dispute whether it is the first year of the Session, first Session or continued Session. ...(*Interruptions*) Let me conclude. ...(*Interruptions*) In protection of the ruling and in honour of the Chair as the custodian of the House, I only submit that there should be a minor correction of the proceedings because on 23rd December in your Valedictory reference you said and I quote:

"Hon. Members, now, we conclude the 14th Session of the 13th Lok Sabha which commenced on 2nd December, 2003. "

Since your ruling is that the Fourteenth Session is continuing, this part should be corrected and amended; otherwise it will go against the whole ruling. ...(*Interruptions*)

MR. SPEAKER: We will examine it and do the needful.

...(*Interruptions*)

MR. SPEAKER: Now Shri Ramji Lal Suman. I have received a number of notices.

...(*Interruptions*)